

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:34  
ANSWERED ON:22.02.2013  
ANTI DUMPING DUTY ON SPV MODULES  
Annayyagari Shri Sai Prathap

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Solar Independent Power Producers Association (SIPPA) has petitioned the Government for not imposing anti-dumping duty on solar photovoltaic (PV) modules;
- (b) if so, the details thereof and action taken/being taken thereon; and
- (c) the steps taken/proposed to be taken by the Government to safeguard the interests of solar power producers in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) and (c): In a representation dated 16.1.2013, SIPPA has, inter alia, stated that imposition of anti-dumping duty on solar modules would be detrimental to Indian manufacturers. However, based on an application filed by the Solar Manufacturer's Association, an investigation has been initiated by the Designated Authority to determine the existence, degree and effect of any alleged dumping of Solar Cells/Modules/Panels and to recommend remedial measures.